

of TA/DA and other allowances as well as for calculation of retirement benefits.

(b) and (c). The decision to treat NPA as basic pay for service matters as hitherto has been referred to the Departments in the Government of India for issuing clarificatory orders, wherever applicable in respect of eligibility for Government accommodation, House Building Advance, Motor Car Advance and Leave Travel Concession.

Transportation of Imported Foodgrains

4002. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the bulk of the foodgrains imported from the United States has been reserved for transportation by the American ships;

(b) if so, the details thereof and the reasons therefor; and

(c) the allotment made to the Indian Shipping Industry ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) and (b). In the case of wheat being imported from U.S.A., the purchases have been made on F.O.B. basis and do not prescribe any stipulation regarding utilization of U.S. flag vessels. However, in the case of maize being received from U.S.A under aid programme, 75% of the quantity is required to be transported by U.S. flagships and 25% by non-U.S. flag vessels, in terms of the aid agreement.

(c) Indian ships have been nominated for a quantity of 1.45 lakh tones against shipments of wheat finalized for May-September, 1988.

Legislation on Working Conditions of Farm Labour

4003. SHRI R.P. DAS : Will the Minister of LABOUR be pleased to state :

(a) whether Government are considering to initiate legislation to Safeguard the

interests of the farm labourers throughout the country; and

(b) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) At present there is no such legislative proposal under Government's consideration.

(b) Does not arise, in view of (a) above.

Alternative Jobs to Contractor Workers

4004. DR. SUDHIR ROY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to provide alternative jobs to the contractor workers working at Modern Rice Mill under FCI at Durgapur;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the number of workers affected due to closure ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). It is not possible for FCI to provide employment to the 59 labourers employed by the Handling and Transport Contractor at MRM Durgapur as the mill is being closed.

[Translation]

Allotment of Plots to Refugees of Tihar Village

4005. SHRI RAJ KARAN SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there was a proposal under consideration of Government regarding allotment of plots to 45 refugees of Tihar Village in Delhi; if so, the details thereof;

(b) whether any decision had been taken in this regard by the DDA at a high level meeting held in October, 1987;

(c) the reasons for not allotting plots to the refugees so far; and

(d) the time by which the plots will be allotted to them ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will laid on the Table of the Sabha.

[*English*]

Unmanned Railway Level Crossing on Eastern Railway

4006. SHRI GADADHAR SAHA : Will the Minister of RAILWAYS be pleased to state :

(a) the details of the unmanned railway level crossings of Eastern Railway manned during the 1987-88; and

(b) the details of the unmanned railway level crossings on Eastern Railway proposed to be manned during 1988-89 ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 13 unmanned level crossings have been manned during 1987-88.

(b) 15 unmanned level crossings are proposed to be manned during 1988-89.

Night Landing Facilities at Kanpur Airport

4007. SHRI M.V. CHANDRASEKHARA MURTHY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Indian Airlines divert or withdraw its flights from landing at Kanpur

Airport in the absence of night landing facility;

(b) if so, the facts thereof; and

(c) the action proposed to be taken to provide night landing facility at Kanpur Airport ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) and (b). Indian Airlines has to divert occasionally its delayed flight from landing at Kanpur airport where night landing facilities are not available due to shortage of manpower.

(c). Kanpur Airport (Chakeri) belongs to the Indian Air Force. Air Force authorities have been requested to provide necessary aids for night landing at Kanpur.

Distribution of Family Planning Devices

4008. SHRI ZULFIQUAR ALI KHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there are any companies in rural areas engaged in the distribution of family planning devices on behalf of Union Government; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes Sir.

(b) Under the Social Marketing Programme, Nirodh and Oral Pills are being sold at a highly subsidized price both in urban and rural areas with the help of Consumer Goods, Pharmaceuticals and Oil Companies on area distribution basis. The details of the Companies involved in the Programme and the areas covered by them is given in the statement below.